

Bharti AXA General Insurance Company Limited

Add-on Cover Wording

Contractor All Risk Insurance – Add-on Covers

Waiver of subrogation clause:

It is hereby agreed and understood that otherwise subject to the terms exclusions, provisions and conditions contained in the Policy or endorsed thereon, the Insurers shall waive all their rights of subrogation or action which they may have or acquire against the assured and any person, firm or corporation having an association or affiliation at the time of loss with the assured through ownership or management subject to having been insured under this Policy.

